

5. Jahan Numa Qadeem, Jama Masjid, Delhi Municipal Nos. 731 to 734.
6. Jahan Numa Jadedd Jama Masjid, Delhi Municipal Nos. 728 to 730
7. Dal Mandi, Paharganj Municipal No. 4522.

(b) The Year-wise break up of the income realised from these seven wakfs is as follows :

1982-83	Rs. 90,232.87p
1983-84	Rs. 75,689.52p
1984-85	Rs. 65,572.44p

(c) The expenditure incurred by the Delhi Wakf Board during the period from 1.4.85 to 28.2.86 is Rs. 36,697.20. The payment to staff has not been made owing to a dispute between the Imam Saheb of Jama Masjid and the Delhi Wakf Board.

(d) There is no such information.

Locations of Environmental Pollution Measurement Stations

3497. SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) the locations of environmental pollution measurement stations in the country as on 1st January, 1986 ; and

(b) the location of additional stations envisaged under the Seventh Five Year Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) There are 194 water monitoring stations in the country located on the following rivers ;

Indus, Ganges, Brahmaputra, Subarnarekha Brahmani-Vaitarni, Mahi, Sabarmati, Narmada, Tapi, Godavari, Krishna. Pennar, Cauvery, Periyar, and Chaliyar.

29 air quality monitoring stations are in operation in 7 cities, namely, Anpara, Haldia, Agra, Delhi, Howrah, Kota and Surat.

(b) During the Seventh Five Year Plan the water quality monitoring stations are proposed to be increased to 329 and 17

more cities are proposed to be brought under air quality monitoring net-work.

Pak-China Agreement for Joint Inspection of dividing line between China and Pak occupied Kashmir

3498. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that China and Pakistan have reached for agreement on a plan for joint inspection of dividing line between China and Pak occupied Kashmir ;

(b) if so, the name of dividing line ; and

(c) the reaction of Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. R. NARAYANAN) : (a) The Xinhua News Agency announced on February 24 that the Notes of the First Session of the China-Pakistan Joint Boundary Inspection Commission were exchanged in Beijing on February 24, 1986.

(b) The dividing line referred to in these reports is the boundary between Pak occupied Kashmir and the PRC.

(c) The Government of India have protested to the Governments of the PRC and Pakistan. Government of India have stated clearly in their protest that Jammu and Kashmir is an integral part of India and China and Pakistan have no locus standi in the matter.

R & D Centre of Hindustan Lever at Andheri, Bombay

3499. SHRI INDRAJIT GUPTA ; Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Hindustan Lever Limited has obtained substantial concessions on account of its R&D Centre at Andheri, Bombay ;

(b) if so, the details of the concessions granted in this behalf ;

(c) whether the Company has given any details of the results of the research so far conducted at the said centre ;